

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Wednesday the 29th day of November 2023 at 10.30 a.m
(VIRTUAL MODE)

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In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and
Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 387/2023 For Stay IA No.1176/2023	Sanjeev Mitla Vs Mr. Madhusudhan Rao Gonugunta & Anr.	Mr. S. Rajagopalan	Ms. Mumaneni Varza Laxmi For Caveator
2	Comp App (AT) (CH) No. 99/2023 For Directions IA No. 1262/2023	Sterlite Ports Ltd. & 3 Ors. Vs Regional Director Southern Region	Mr. Anirudh Das	
3	Comp App (AT) (CH) (Ins) No. 385/2023	IDBI Bank Limited Vs Sumit Binani, RP of KSK Mahanadi Power Company Ltd.	Mr. E Hariharan	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	Comp App (AT) (CH) (Ins) No. 307/2021 For Condone Delay IA No. 646/2021	Agarwal Coal Corporation Pvt Ltd Vs Nizam Energy Pvt Ltd	Mr. VN Dubey	
5	Comp App (AT) (CH) (Ins) No. 397/2023 For Exemption IA No. 1217/2023	Murugiah Kuthalanathan, Proprietor of Ganesh Traders Vs CA Mahalingam Suresh Kumar & 2 Ors. WITH	Mr. M Jayaraj	
6	Comp App (AT) (CH) (Ins) No. 407/2023 To dispense with IA No. 1245/2023 For Condone Delay IA No. 1244/2023	Rajaraman Flour Mills Pvt Ltd Vs CA Mahalingam Suresh Kumar, RP for GBJ Hotels Pvt Ltd & 2 Ors.	Ms. I Divya	

7	TA (AT) No. 101/2022 (CA (AT) (Ins) No. 456/2020)	Green Land Vs Ebaco India Pvt. Ltd.	Mr. Praveen Kumar	
8	Comp App (AT) (CH) No. 34/2023 For Stay IA No. 324/2023 Urgent Hearing IA No. 325/2023 For Addnl docs. IA No. 832/2023	Laly Joseph Vs Indo-Asian News Channel Pvt. Ltd. & 2 Ors. WITH	Mr. A.M. Sridharan	Mr. Prasad Vijaykumar- R1-R3
9	Comp App (AT) (CH) No. 98/2022 For Stay IA No 810/2022	Laly Joseph Vs Indo - Asian News Channel Pvt Ltd & 2 Ors	Mr. A.M. Sridharan	Mr. Prasad Vijaykumar- R1-R3
10	Comp App (AT) (CH) (Ins) No. 48/2023 To implead IA No. 289/2023	Union Bank of India Vs Mr. Krishna Mohan Gollamudi, RP Leo Meridian Infrastructure Projects & Hotels Limited	Mr. Y Suryanarayana	Mr. M Ramu
11	Comp App (AT) (CH) (Ins) No. 220/2023 For Stay IA No. 729/2023	Linen Art Pvt. Ltd. Vs Canara Bank & 3 Ors. WITH	Ms. Tahura Anzar	Mr. ML Ganesh- R1
12	Comp App (AT) (CH) (Ins) No. 221/2023 For Stay IA No. 730/2023	Linen Art Pvt. Ltd. Vs Canara Bank & 3 Ors.	Ms. Tahura Anzar	Mr. ML Ganesh- R1
13	Comp App (AT) (CH) (Ins) No. 233/2023 For Condone Delay IA No.752/2023 For Urgent Hearing IA No. 753/2023 For Exemption IA No. 754/2023 For Stay IA No. 755/2023	Mathew Mylakulath Jose Vs Kizhakkekara Kuriakose Jose, RP of ITMA Hotels India Pvt Ltd & Anr.	Mr. B Ramana Kumar	Mr. Sankar P Panicker
14	Comp App (AT) (CH) (Ins) No. 320/2023 For Stay IA No. 977/2023	Punjab National Bank Vs Shri Shivadutt Bannanje, Liquidator of M/S Falcon Tyres Ltd. (In Liquidation)	Mr. Varun Srinivasan	

15	Comp App (AT) (CH) (Ins) No. 323/2023	RBJ Blue Star Enterprises Vs Mr. G Madhusudhana Rao	Mr. SL Maurric Meshaak	Mr. Pranava Charan
16	Comp App (AT) (CH) (Ins) No. 343/2023 For Stay IA No. 1042/2023	George Varkey Liquidator, M/s. Propyl Packaging Limited Vs Deputy Commissioner	Mr. Harikumar G Nair Mr. Jerin Asher Sojan	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17	Comp App (AT) (CH) (Ins) No.270/2022 For Stay IA No. 579/2022 For Urgent Listing IA No. 580/2022 To implead IA No. 835/2022 For Directions IA No. 879/2022	Kunaparaju Sudharshan Varma Vs Rangrao Baburao Gaikwad & 2 Ors WITH	Mr. DVAS Ravi Prasad	Mr. Prakash Nath Mishra, RP Ms. CS Shikha Rai
18	Comp App (AT) (CH) (Ins) No.307/2022 For Condone Delay IA No. 643/2022 For Stay IA No. 644/2022 For Exemption IA No. 645/2022 Urgent Listing IA No. 646/2022	Kunaparaju Sudharshan Varma Vs Rangarao Baburao Gaikwad & 2 Ors	Mr. DVAS Ravi Prasad	Mr. Sandeep Bajaj Ms. CS Shikha Rai
19	Comp App (AT) (CH) (Ins) No.204/2021 For Directions IA No. 410/2021 To adv. Hg. IA No. 312/2023	MPT Sweden AB & Anr Vs Tecknoweld Alloys India Pvt Ltd. WITH	Mr. T Ravichandran	Mr. Thriyambak J Kannan
20	Comp App (AT) (CH) (Ins) No.216/2021 For Directions IA No. 435/2021 To Adv. Hg. IA No. 311/2023	MPT Sweden AB & Anr Vs Tecknoweld Alloys India Pvt Ltd	Mr. T Ravichandran	Mr. Thriyambak J Kannan

21	Comp App (AT) (CH) (Ins) No. 269/2023 For Directions IA No. 835/2023	The Federal Bank Ltd. Vs Ruben George Joseph, The Liquidator of Platino Classic Motors Pvt. Ltd.	Ms. Deepa Harigovind	Mr. Anil D Nair- R1
22	Comp App (AT) (CH) (Ins) No. 14/2022 For Injunction IA No. 30/2022	V Nagarajan Vs ICICI Bank Ltd WITH	Mr. R Subramanian	M/s Shivakumar & Suresh
23	Comp App (AT) (CH) (Ins) No. 152/2023 For Stay IA No. 502/2023	Mr. V Nagarajan Vs ICICI Bank Ltd.	Mr. R Subramanian	M/s Shivakumar & Suresh
24	TA (AT) No. 184/2021 (CA (AT) (Ins) No. 210/2020)	Rakesh P Sheth Vs Indus Cityspaces and Constructions Pvt. Ltd.	Mr. Udian Sharma	Mr. Vivek Jain
25	TA (AT) No. 214/2021 (Comp App (AT) (Ins) No. 1446/2019) For Ammendment IA No. 1044/2023	MP Power (Madhya Pradesh) Ltd Vs Anuradha Bisani, Liquidator of Lanco Infratech Ltd.	Ms. Varsha Banerjee	M/s Shardul Amarchand Mangaldas & Co
26	Comp App (AT) (CH) No. 57/2021	KM Abdulla Vs Kerala Chamber of Commerce	Mr. Anil D Nair	Mr. Vinod PV
27	Comp App (AT) (CH) (Ins) No.272/2021 To Adv. Hg. IA No. 588/2021 & 508/2022 For Exemption IA No.589/2021 For Additional docs. IA No. 590 & 594/2021 For Directions IA No. 204 & 914/2023 Adv. Hg. IA No. 1170/2023	Sumit Binani Vs V. Venkatachalam, RP & Anr	Mr. Sandeep Bajaj	Mr. Y. Suryanarayana- R1 Mr. Anirudh Krishnan- R2

28	Comp App (AT) (CH) (Ins) No.221/2022	Komal Varma Vs Dakshin Constructions Pvt. Ltd.	Mr. Krishna Ravindran	M/s. Surana & Surana
29	Comp App (AT) (CH) (Ins) No. 273/2022 For Condone Delay IA No. 657/2022 For Stay IA No 586/2022 For Urgent Hearing IA No. 100/2023	Vishnuvallah Infra Private Limited Vs IVRCL Limited & Anr	Ms. AVS Laxmi	Mr. K Ravindranath
30	Comp App (AT) (CH) (Ins) No. 86/2023	Regen Powertech Pvt. Rep by erstwhile RP Ebenezar Inbaraj Ltd. Vs Regen Infrastructure and Service Pvt. Ltd. & 7 Ors	Mr. B Thilak Narayanan	Mr. TK Bhaskar- R1 Ms. J Parimalam- R2, R3

Copy to:

By the order of Hon'ble Member (Technical)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- venclatchennai5@gmail.com
Ph-044-28880500